

process, he is putting at stake, the interests of the Government and the people.

Sir, you are requested to urge the Government to withdraw this retrograde decision aimed at denying participation to the people, at their respective Kendras (Stations). (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: Kindly excuse me. I think it ought to have closed at 1 o'clock. There are others. Now it is already 13.30 hrs. During Zero Hour, we are bringing very very ordinary matter on the floor of the House. kindly sit down. Kindly excuse me.

13.27 hrs.

PAPERS LAID ON THE TABLE

Annual Report and review on the Working of Hindustan Steel Work Construction Ltd. Calcutta for 1990-91 etc.

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1990-91.

(ii) Annual Report of the Hindustan Steel Works Construction Limited, Calcutta, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See. No. LT-1554/92]

(b) (i) Review by the Government on the working of the Bharat Refractories Limited, Dhanbad, for the year 1990-91.

(ii) Annual Report of the Bharat Refractories Limited, Dhanbad, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1555/92]

(3) A copy of the Memorandum of Understanding for the year 1990-91 between the Metallurgical and Engineering Consultants (India) Limited and the Ministry of Steel (Hindi and English versions). [Placed in Library. See No. LT-1556/92]

Notification under Rice Milling Industry (Regulation) Act, 1958 and Annual Report and Review on the Working of the Modern Food Industries (India) Ltd. New Delhi for 1990-91 with Statement for delay in Laying their papers.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): I beg to lay on the Table —

(1) A copy of the Rice Milling Industry (Regulation and Licensing) Amendment Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 753 (E) in Gazette of India dated the 24th December, 1991 under sub-section (4) of section 22 of the Rice Milling Industry (Regulation) Act, 1958. [Placed in Library. See No. LT-1557/92]

(2) A copy each of the following papers